GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 2153

TO BE ANSWERED ON: 15.03.2017

DIGITAL VILLAGE PANCHAYAT

2153 SHRI HARIOM SINGH RATHORE:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government proposes to set up Digital village Panchayats in the country;
- (b) if so, the details thereof, State and Union Territory-wise;
- (a) the number of village Panchayats linked with digital revolution so far, State and Union Territory-wise; and
- (b) the steps being taken by the Government to remove the hurdles in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a), (b) and (c): In line with the vision of Digital India, Ministry of Electronics and Information Technology (MeitY), Government of India has envisaged the pilot project of DigiGaon to be implemented in 1050 Gram Panchayats (GPs) spread across 30 States and UT. This project intends to provide a platform for availability of services namely tele-education, tele-medicine, LED Street Lighting & Wi-Fi Hotspot and skill development to the people at the Gram Panchayat level in select block(s) across various States and UT.

For the purpose of identification of pilot block(s), the competent authorities in the pilot States and UTs would be required to identify the pilot block for their respective States/UT.

The details of locations to be taken up under this pilot project, State and UT wise, are given in the Annexure.

(d): The project has been conceptualized and approved in consultation withall pilot States and UT, line Ministries including Ministry of Health and Family Welfare, Ministry of Human Resource Development, Ministry of New and Renewable Energy, other agencies like NIC, ERNET, CDAC etc and industry players.

Annexure

| S No. | State | Category | Max No. of GPs | No. of Lead Hospital* | Max No. of PHCs* | No. of Lead schools* | Max No. of schools* | Max No. of LED Lighting and wifi hotspot set ups* | No cer up |
|----------|----------------------|----------|-------------------|--------------------------|---------------------|----------------------------|------------------------|---|-----------------|
| 1 | Odisha | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 2 | Gujarat | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 3 | Rajasthan | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 4 | West Bengal | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 5 | Tamil Nadu | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 6 | Karnataka | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 7 | Andhra Pradesh | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 8 | Telangana | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 9 | Maharashtra | Large | 39 | 1 | 3 | 13 | 39 | 39 | - |
| 10 | Haryana | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 11 | Uttar Pradesh | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 12 | Kerala | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 13 | Jharkhand | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 14 | Madhya Pradesh | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 15 | Bihar | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 16 | Chhattisgarh | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 17 | Punjab | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 18 | Assam | Large | 39 | 1 | 3 | 13 | 39 | 39 | |
| 19 | Goa | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 20 | Delhi | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 21 | Tripura | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 22 | Meghalaya | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 23 | Manipur | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 24 | J & K | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 25 | Uttarakhand | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 26 | Himachal Pradesh | Medium | 30 | 1 | 3 | 10 | 30 | 30 | |
| 27 | Sikkim | Small | 27 | 1 | 3 | 9 | 27 | 27 | |
| 28 | Nagaland | Small | 27 | 1 | 3 | 9 | 27 | 27 | |
| 29 | Mizoram | Small | 27 | 1 | 3 | 9 | 27 | 27 | |
| 30 | Arunachal Pradesh | Small | 27 | 1 | 3 | 9 | 27 | 27 | |

- *- Services to be provided under Service Model
- **- To be implemented by the respective States/UTs Governments

Although it is desired that a State/UT proposes the number of GPs equal to the maximum number of
GPs as identified in the table above for their respective States/UT, however in case the State/UT
competent authority are not able to propose these number of GPs, lesser number of GPs may be
proposed.